

CORRIGENDUM TO DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF NEW MARKETS ADVISORY LTD

**Registered Off.: 71, Laxmi Building, 4th Floor, P.M. Road, Fort, Mumbai – 400001,
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This Corrigendum to Detailed Public Statement ('Corrigendum') is being issued by Intensive Fiscal Services Private Limited (the 'Manager to the Offer') on behalf of MOHAMMED FASIHUDDIN (the 'Acquirer') in respect of the Open Offer to the equity shareholders of New Markets Advisory Ltd (the 'Target Company' or 'NMAL') pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum is being issued pursuant to changes/amendments advised by SEBI vide their letter no. CFD/DCR/OW/15294/2014 dated May 28, 2014 and should be read in conjunction with the Public Announcement filed on March 28, 2014 (Friday) and Detailed Public Statement ('DPS') appeared in The Financial Express (English-All Edition), Jansatta (Hindi-All Edition) and Mumbai Lakshadeep (Marathi-Mumbai Edition) on April 07, 2014 (Monday), unless otherwise specified.

1) The Revised activity schedule of the Target Company is as follows:

Schedule of Activities	Actual		Revised	
	Date	Day	Date	Day
Date of Public Announcement	March 28, 2014	Friday	March 28, 2014	Friday
Date of Detailed Public Statement	April 07, 2014	Monday	April 07, 2014	Monday
Date by which Draft Letter of Offer will be filed with the SEBI	April 16, 2014	Wednesday	April 16, 2014	Wednesday
Last date for a Competitive Bid, if any	May 02, 2014	Friday	May 02, 2014	Friday
Date of receipt of the comments on Draft Letter of Offer from SEBI	May 09, 2014	Friday	May 28, 2014	Wednesday
Identified Date	May 13, 2014	Tuesday	May 30, 2014	Friday
Date by which Letter of Offer will be dispatched to the Shareholders	May 21, 2014	Wednesday	June 06, 2014	Friday
Last date for Revising the Offer Price / Number of Equity Shares	May 22, 2014	Thursday	June 09, 2014	Monday
Last Date of announcement containing reasoned recommendation by committee of independent directors of NMAL	May 23, 2014	Friday	June 10, 2014	Tuesday
Date of Advertisement announcing the schedule of activities for the open offer, status of statutory & other approvals, status of unfulfilled conditions (if any), Procedure for tendering acceptances etc.	May 27, 2014	Tuesday	June 12, 2014	Thursday
Date of opening of the Tendering Period	May 28, 2014	Wednesday	June 13, 2014	Friday
Date of closing of the Tendering Period	June 10, 2014	Tuesday	June 26, 2014	Thursday
Date by which the acceptance/ rejection would be intimated and the corresponding payment for the acquired shares and/or share certificate for the rejected shares will be dispatched	June 24, 2014	Tuesday	July 10, 2014	Thursday
Date of post offer advertisement	June 01, 2014	Tuesday	July 17, 2014	Thursday

All the other terms and conditions remain unchanged.

The Acquirer accepts full responsibility for the information contained in this Corrigendum and also for the fulfillment of their obligations laid down in the Regulations.

A copy of this Corrigendum will be available at SEBI website at <http://www.sebi.gov.in>.

Issued by Manager to the Offer on behalf of the Acquirer:



INTENSIVE FISCAL SERVICES PRIVATE LIMITED

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Date: May 29, 2014

Place: Mumbai